IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH JAIPUR
CP 40/2001 (OA 185/99)

DATE OF OR DER: 6.1.2003

Dilip Singh son of Shri Rewat Singh aged about 28 yrs., resident of F-4, Deep Bhawan, Jagdamba Colony, Naya Kheda, Ambabari, Jaipur.

....Applicant.

VERSUS

- 1. Shri V.D. Gupta, General Manager, Western Railway, Churchgate, Mumbai.
- Shri Arimardan Singh, Divisional Railway Manager,
 Western Railway, Jaipur.

...Respondents

Mr. C.B. Snarma, Counsel for the applicant.

Mr. S.S. Hassan, Counsel for the respondents.

CORAM:

Hon ble Mr. M.L. Chauhan, Member (Judicial)

DRDER (ORAL)

This Contempt Petition has been filed for alleged wilful disobedience of the order of the Tribual dated 2.3.2001 passed in OA No. 185/99.

- Reply has been filed. During the course of arguments, learned counsel for the respondents submitted that the order of the Tribunal dated 2.3.2001 has been fully complied with and to his knowledge, the applicant has already joined. The learned counsel for the applicant, who is present in the Court, submitted that in the circumstances, he does not want to pursue this Contempt Petition.
- 3. In the circumstances, this Contempt Petition is dismisse Notices are discharged.

(M.L. CHEUHAN)
MEMBER (J)

(HOO. GUPTA)
MEMBER (A)